Construction of Married Accommodation in Chandigarh

7211. SHRI A. N. VIDYALANKAR : Will the Minister of DEFENCE be pleased to state :

(a) whether his Ministry has taken a decision to construct married accommoda-tion for the civil employees of the Defence installations serving at Chandigarh;

(b) if so, how many employees will be benefited and;

(c) if so, the names of the installations a number of workers who are entitled to it ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Yes, Sir. Government have agreed to provide married accommodation to civilians at the scale of 15 to 25 of the authorised strength of formations Headquarters and units proposed to be located at and near Chandigarh.

(b) Information is being collected; and will be placed on the Table of the House.

(c) It will not be in public interest to name installations/units which are located at or near Chandigarh.

Sterilisation by Untrained Medical Officers

7212. SHRI N. E. HORO : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether there is any proposal under Government's cosideration not to allow any Medical Officer to perform sterilisation operations until he is properly trained and certified by competent authorities; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPA-DHYAYA : (a) and (b). Instructions were issued to the State Governments by the Central Government as far back as 1967 that Medical Officers in the Districts should be trained in sterilisation opera-tions. The responsibility for training the doctors was cast on the Chief Medical Officer/Civil Surgeon of the District.

Issue of Licences of Petrol Pumps to Educated Unemployed in Madhubani Darbhanga

7213. SHRI JAGANNATH MISHRA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether preference is given to edu-cated unemployed of the locality with regard to the issuing of licences for petrol pumps;

(b) whether this principle has been taken into consideration in issuing licence in the Eastern Zone of Madhubani in the District of Darbhanga in Bihar; and

(c) if not, the reasons therefor ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) One of the eligibility conditions for the allotment of dealerships is that the unemployed graduates should belong to the civil districts in which the dealership is to be operated or to the civil districts (within the same State) whose boundaries are adjacent to that of the aforesaid district. The name of the concerned districts are mentioned in the notices for dealerships published in the press. The question of giving any preference on this account amongst the eligible candidates does not arise.

(b) IOC have not advertised for any retail outlet dealership at Madhubani in the Distt. of Darbhanga in Bihar.

(c) Does not arise.

पैट्रोल, गैस और तेल सम्बन्धी छिद्रण कार्य के लिये ठेके

7214. **श्री ओंकार लाल बेरवा** : क्या **पैट्रोलियम और रसायन** मंत्री यह बताने की कृपा करेंगे कि :

(क) उन कम्पनियों के नाम क्या हैं जिन्हें इस समय पैट्रोल, गैस और तेल सम्बन्धी छिद्रण-कार्य के लिए ठेके दिये गये हैं;

(ख) क्या इस आशय के करार के अन्तर्गत दिये गये किसी ठेके के द्वारा लाखों रुपये का दुर्विनियोग किया गया है; और

(ग) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

पैट्रोलियम और रसायन मंत्री (श्री पी० सी० सेठी) : (क) बम्बई हाई संरचना तथा संलग्न क्षेत्रों के गहरे अपतट पानी में व्यधन-कार्य को प्रारम्भ करने के लिए तेल तथा प्राकृतिक गैस आयोग की योजना के सम्बन्ध में, अमरीका के मैसर्स आफशोर इण्टरनेशनल एस० ए० के साथ हाल ही में एक समझौते पर हस्ताक्षर किए गये हैं। मैसर्स आफशोर इण्टरनेशनल एस. ए. तेल तथा प्राकृतिक गैस आयोग के लिए प्रारम्भिक अवस्था में, इस व्यधन-कार्य हेतु, जिसके 1972 के उत्तरार्ध में आरम्भ होने की सम्भावना है, व्यधन करने वाले व्यक्तियों की एक सीमित संख्या की व्यवस्था करेगा। मैसर्स आफशोर इण्टरनेशनल एस० ए० इस उद्देश्य के लिए, तेल तथा प्राकृतिक गैस आयोग के कुछ प्रायोगिकविदों को प्रशिक्षण भी देगा।

(ख) जी नहीं।

(ग) प्रश्न नहीं उठता।

गार्ड प्रशिक्षण केन्द्र, कोटा के कर्मचारियों के बच्चों के लिए परिवहन व्यवस्था

7215. **श्री ओंकार लाल बेरवा** : क्या **रक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) कोटा गार्ड प्रशिक्षण केन्द्र में रहने वाले सिविल कर्मचारियों तथा अधिकारियों के स्कूल जाने वाले बच्चों के लिए क्या परिवहन व्यवस्था की गई है;

(ख) क्या इस कार्य के लिए लगायी गई मोटर गाड़ी वहां रहने वाले सैनिक अधिकारियों के स्कूल जाने वाले बच्चों के लिए ही है; और

(ग) वहां रह रहे कम आय पाने वाले सिविल कर्मचारियों के बच्चों के लिए क्या परिवहन व्यवस्था की गई है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) से (ग). अपेक्षित सूचना एकत्रित की जा रही और प्राप्त हो जाने पर सदन के सभा पटल पर रख दी जाएगी।